GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION NO. 4049 TO BE ANSWERED ON MONDAY, 18th August, 2025 27 SRAVANA, 1947 (SAKA)

EXTERNALLY AIDED PROJECTS (EAPs)

4049. SHRI CHAMALA KIRAN KUMAR REDDY:

Will the Minister of FINANCE be pleased to state:

- (a) the details and current status of apportionment of Public Debt/Externally Aided Projects (EAPs) between the successor states of Andhra Pradesh and Telangana;
- (b) whether the Government has issued orders for recovery of an amount of Rs. 2,547.07 crore from Telangana;
- (c) if so, the details thereof and the basis for this decision; and
- (d) whether the Government is likely to reconsider this decision, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (d) The Public Debt/Externally Aided Projects (EAPs) between the successor States of Andhra Pradesh and Telangana has been provisionally apportioned as per the provisions of Section 54(1) of The Andhra Pradesh Reorganisation Act 2014. In 2024-25, it was informed that over the years, the State of Andhra Pradesh has paid an excess amount of Rs. 2,547.07 crore for repayment of EAP loans of the successor States of Andhra Pradesh. Accordingly, this amount was adjusted. Presently, there is no proposal to reconsider this decision.